

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO. 105(ND)16  
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN  
HON'BLE MEMBER (J)

SMT. INA MALHOTRA  
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016 AT 02.00 P.M**

**NAME OF THE COMPANY:** M/s Subhas Manocha & Ors. V/s. M/s. Columbus Marketing Pvt. Ltd. & ors.

**SECTION OF THE COMPANIES ACT: 241/242**

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1. Ms Mansi Sharma, Adv

2. Mr. Sarad & Sonny, Adv

3. Mr. Farang Aupta, Adv

4. Sayantan Mandal, Adv. - Petitioner

Ld. Counsels in this case have pointed out that since two connected

matters are already pending before the Principal Bench, they would be taking appropriate steps to seek transfer of this case also to the Principal Bench.

2. At request of both the parties, matter is adjourned to 26.07.2016 at 2.00 p.m.

sd/-

(Ina Malhotra)  
Member Judicial

sd/-

(R. Varadharajan)  
Member Judicial